

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT - IV

17.

CP(IB)-37(MB)/2018

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 05.01.2021

NAME OF THE PARTIES:

Gandhar Oil Refinery Ltd.

v/s.

Siddeshwar Industries Pvt. Ltd.

SECTION: 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

The Court is convened through Video Conference.

1. Ms. Mithila Damle, Ld. Counsel for the Operational Creditor present.
Mr. Siddhesh Bhole, Ld. Counsel for the Corporate Debtor present.
2. List this matter for final hearing on 22.02.2021 – high on board.

Sd/-
RAJESH SHARMA
Member (Technical)

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)